

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2811
TO BE ANSWERED ON 16.12.2015

NEW NUCLEAR POWER PLANTS

2811. SHRI BADRUDDIN AJMAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether any survey/study has been conducted for setting up of some new nuclear power plants in different parts of the country and if so, the details thereof;
- (b) whether the study evaluated potential impacts of these plants and formulated environmental management plans for both the construction and operation phase and if so, the details thereof;
- (c) whether the environmental clearance has been obtained for these power projects and if so, the details thereof; and
- (d) the time by when the construction of the nuclear power plants will start and the time by which it is likely to be completed?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) Based on the nuclear power programme of the country, suitable locations have been accorded 'in principle' approval by the Government. The 'in principle' approval has been accorded by the Government based on evaluation of the potential sites by the Site Selection Committee (SSC) of the Government.
- (b) As a part of evaluation of the site for suitability by the SSC, a first order evaluation of the environmental aspects is carried out. The SSC also has a member from the Ministry of Environment, Forests & Climate Change (MoEFCC). Following the 'in principle' approval of a site, environmental clearance from the MoEFCC for the project is obtained by following the due process comprising Environmental Impact Studies, Public Hearing and appraisal by the Expert Appraisal Committee(EAC) of the MoEFCC. The Environment Management Plans are drawn up and implemented in line with the clearance accorded.

- (c) The details of status of environment clearances of new projects planned are given below:

Location	Project	Capacity (MW)	Status of Environment Clearance
Kudankulam, Tamil Nadu	KKNPP-3&4	2 x 1000	Environmental Clearance and CRZ Clearance obtained.
Gorakhpur, Haryana	GHAVP-1&2	2 x 700	Environmental Clearance obtained*
Jaitapur, Maharashtra	JNPP-1&2	2 x 1650	CRZ Clearance obtained. Environmental Clearance was obtained in the year 2010. Application submitted in April 2015 to MoEFCC for extension of validity of the clearance beyond five years.
Chutka, Madhya Pradesh	Chutka-1&2	2 x 700	EIA studies completed & report submitted to MoEFCC.
Chhaya Mithi Viridi, Gujarat	Chhaya Mithi Viridi-1&2	2 x 1100	CRZ Clearance & 'in-principle' Forest Clearance obtained from MoEFCC, Environmental Clearance being pursued.
Kovvada, Andhra Pradesh	Kovvada-1&2	2 x 1500	EIA studies completed.
Mahi Banskara, Rajasthan	Mahi Banskara-1&2	2 x 700	EIA studies completed.
Kaiga, Karnataka	KGS-5&6	2 x 700	TOR document for EIA studies approved & submitted to MoEFCC.

*Subject to clearance from wildlife angle

- (d) The nuclear power projects, KKNPP-3&4 & GHAVP-1&2 have been accorded administrative approval and financial sanction by the Government and are being prepared for launch in the year 2016. Other projects are at different stages of pre-project activities and will come up progressively on receipt of various statutory clearances and accord of sanction by the Government. The projects are expected to be completed in about six to seven years from the start of their construction.
